## High Court of Judicature at Allahabad Lucknow Bench, Lucknow

## Roll of Advocates [Part-B] at Lucknow Bench

## **Notice**

In continuation of this Court's earlier notice dated 07.06.2013, the learned Advocates are hereby informed that the **first list of defective application forms** for registration on Roll of Advocates has been uploaded on the official website of Allahabad High Court. The information regarding the defects is also available on the Kiosks installed near the Oudh Bar Association and Nazarat Section. Soft copies of Roll of Advocates and first list of defective applications have been provided to the Secretary, Oudh Bar Association as well (2 C.Ds).

For **removal of defects** shown in first list of defective applications against their names, learned Advocates are requested to remove defects shown in the said list by submitting required documents alongwith an application mentioning **the Roll number (allotted to them in the Defective List) and relevant defects,** at the separate Counter functioning for this very purpose at the Fresh Filing Counter from 01.07.2013 to 15.07.2013 between 10.00 A.M. to 03.00 P.M..

If the shown defects are not removed within stipulated period by the learned Advocates (whose names have been shown in the defective list), they shall not be included in the Roll of Advocates.

**Registrar** 29.06.2013